

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 660 /Confdl./2016  
II-3-2/2002 (Part - II)

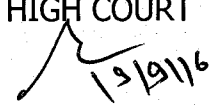
Bilaspur, dated the 20 September, 2016

The following Civil Judges Class-II as specified in column No. (2) of the table below, in whose favour a certificate was issued vide Registry Order No. 1061/Confdl./2015/II-3-2/2002 (Part-II) dated 04.12.2015, are, hereby confirmed in the Lower Judicial Service from the date mentioned in column No. (3): -

### TABLE

| S.No. | Name of Judicial Officer           | Date of confirmation |
|-------|------------------------------------|----------------------|
| (1)   | (2)                                | (3)                  |
| 1.    | Shri Diamond Kumar Gilhare         | 02.04.2016           |
| 2.    | Shri Dheerendra Pratap Singh Dangi | 01.07.2016           |
| 3.    | Shri Sameer Kujur                  | 01.08.2016           |
| 4.    | Shri Janak Kumar Hidko             | 18.08.2016           |
| 5.    | Shri Janardan Khare                | 31.08.2016           |
| 6.    | Shri Gerjesh Pratap Singh          | 01.09.2016           |

BY ORDER OF THE HIGH COURT

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

Endt. No. 661 /Confdl./2016  
II-3-2/2002 (Part - II)

Bilaspur, dated the 20 September, 2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd...2/-

(2)

- (9) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (10) Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information.
- (11) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (12) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (13)
- a.) Shri Diamond Kumar Gilhare, Civil Judge Class-II, Janakpur,
  - b.) Shri Dheerendra Pratap Singh Dangi, Civil Judge Class-II, Sitapur,
  - c.) Shri Sameer Kujur, V Civil Judge Class-II, Durg,
  - d.) Shri Janak Kumar Hidko, Civil Judge Class-II, Kartala,
  - e.) Shri Janardan Khare, I Civil Judge Class-II, Raipur,
  - f.) Shri Gerjesh Pratap Singh, Civil Judge Class-II, Navagarh,  
*for information.*
- (14) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (15) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (16) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (17) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (18) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (19) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I. & E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (21) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (22) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Juvenile Justice Cell/ Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (23) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (24) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
19/11/16

(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL